

Annexure-4

Name of the corporate debtor: Effimax Engineers Private Limited; Date of commencement of liquidation: 17th November, 2022 ;

List of stakeholders as on: 31st January, 2023

List of operational creditors (Employees)

(Amount in Rs.)

Sl. No.	Name of authorized representative, if any	Name of Employee	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim					
1	NA	D. Vijayakumar	28-02-2022	8,07,200	0		Employee			8,07,200		The employee has received over and above the claim amount from the Corporate Debtor i.e. Rs.9,08,367, hence the claim is rejected.
TOTAL				8,07,200	0					8,07,200		

Note

1. In reference to the above table, the claimant in S. No 1, has submitted its claim during the Corporate Insolvency Resolution Process and the Liquidator has considered the same as deemed to be submitted as per Regulation 12(2)(c) of IBBI (Liquidation Process) Regulations, 2016 and the same was processed in accordance with the Regulation 30 of IBBI (Liquidation Process) Regulations, 2016